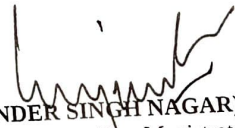


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.**

ORDER

In partial modification of Duty Roster bearing No. 13792-13863/CMM/Central/DR/2020 dated 26-11-2020 for the month of **December-2020**, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

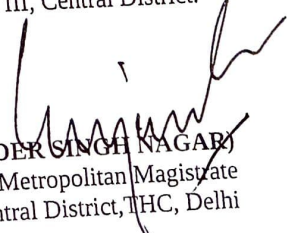
SI No.	Name of Magistrates	Day of duty
1	Ms. Isha Singh, Ld. MM R/o L-24, Third Floor, Naveen Shahdara, Delhi (In place of Ms. Gita, Ld. MM)	12-12-2020
2	Sh. Visvesh, Ld. MM R/o Flat No. 703, Sector-13, Pocket-B, Metro View Apartments New Delhi. (In place of Ms. Arushi Parwal Ld. MM)	13-12-2020
3	Ms. Gita, Ld. MM R/o Flat No. B-1, DA Flats, Model Town, Delhi. (In place of Ms. Isha Singh, Ld. MM)	20-12-2020
4	Ms. Arushi Parwal, Ld. MM R/o C-406, Gitanjali Apartments, Karkardooma, Delhi. (In place of Sh. Visvesh, Ld. MM)	26-12-2020


(GAJENDER SINGH NAGARI)
Chief Metropolitan Magistrate
Central District, THC, Delhi
Dated: 15/12/2020

No. 14612 - 14613 /CMM/Central/DR/2020

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
02. (Through Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judge (HQ), Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judge, Central District, Delh.
08. The Ld. ACMMs/ MMs, Central District, THC, & Railway Courts, Delhi
09. The Ld. Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, & DCsP of North, Central & West District, Delhi.
12. The I G Prision, Tihar Jail, Delhi/New Delhi
13. The Secretary Bar Association, THC/PHC/ KKD/Rohini/Dwarka/Saket Courts, Delhi.
14. The A.O.(J), Nazarat Branch/Filing, Central District, THC, Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. For uploading on Central Web-Site Committee through LYAER.
19. The video conferencing Room, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I, II & III, Central District.
23. The Guard file.


(GAJENDER SINGH NAGARI)
Chief Metropolitan Magistrate
Central District, THC, Delhi